

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/170/2021

Date of order: 10.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**TANDRA RAY GHOSAL
VS.
NATIONAL TEST HOUSE**

For the Applicant : Mr. B. Bhushan, Counsel

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Since the speaking order has been issued by the respondent's authority, Id. Counsel for applicant seeks liberty to challenge the speaking order in a freshly constituted OA.

Liberty is granted.

2. Accordingly, the OA is disposed of as infructuous.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd